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WP-38394-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 7th OF NOVEMBER, 2025

WRIT PETITION No. 38394 of 2025

DEEPAK KORI AND OTHERS

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri P.N.Sahu - Advocate for petitioners.

Shri Gajendra Singh - Advocate for respondent nos. 1 & 2.

Shri Anubhav Jain - Government Advocate for respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioners seeks leave to withdraw the petition, reserving the right of the petitioners to file appropriate objections under Section 3C of the National Highways Act, 1956.

Petition is accordingly dismissed as withdrawn with liberty as prayed for.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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